

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 694 of 2021

03/25.03.2021

The present case is taken up through video conferencing.

Mr. Deva Kant Roy, A.C. to S.C. (Mines)-I appearing on behalf of the respondent nos. 1 to 6, prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

Put up this case after four weeks under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh